

given to other travel agencies without IATA registrations; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). As per the records maintained by the Department of Tourism, there are 166 travel agencies to whom Department of Tourism has granted recognition. All of them are IATA registered.

(c) and (d). Under the policy followed by the Department, registration with the IATA is one of the conditions for granting registration to any travel agency.

Nuclear Threat Across Borders

2414. **DR. KRUPASINDHU BHOI :** Will the PRIME MINISTER be pleased to state :

(a) whether India is rated as one of the four "strong" countries in non-nuclear weapons and will have "some" ability to produce a nuclear arsenal within 10 years from now;

(b) whether the desirability of having a nuclear arsenal in the near future has been considered in view of the nuclear threat across our borders; and

(c) if so, the steps taken or proposed to be taken to keep our forces fully equipped to meet any eventuality ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Since India does not believe in nuclear weapons, the question does not arise of rating India among non-nuclear weapons states with hypothetical nuclear weapons capability.

(b) In view of the Govt's present policy, this does not arise.

(c) Appropriate and necessary steps are being taken to safeguard the country's security and to meet any eventuality.

"Central Assistance to States to Control Pollution"

2415. **SHRI G. VIJAYA RAMA RAO :** Will the PRIME MINISTER be pleased to state :

(a) the preventive measures taken to control the pollution of the atmosphere and Water at different Government industrial Estates in various States;

(b) whether any financial assistance is provided to the State Governments in this regard; and

(c) if so, the funds allocated for the purpose State-wise details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) As per the provisions of the water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 the States through their States Boards for Prevention and Control of Pollution are taking necessary measures to control both atmospheric and water pollution including pollution problems emanating from Government Industrial Estates. State Pollution Control Boards have requested the concerned industrial development agencies to take appropriate measures for providing common waste water treatment facilities in the industrial estates.

(b) and (c). No Sir.

Burmese Insurgents in Arunachal Pradesh

2416. **SHRI WANGHPHA LOWANG :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Burmese insurgents sneak into Arunachal Pradesh in Tirap District and kill innocent villagers;

(b) if so, the details thereof; and

(c) steps taken by Government to check the entry of Burmese insurgents and for the protection of the villagers ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) The Naga undergrounds belonging to National

Socialist Council of Nagaland (NSCN) operating from their bases in Burmese territory have been making forays into Tirap District of Arunachal Pradesh. During 1984 they killed two persons in the Tirap District.

(b) On 12-4-84, the NSCN undergrounds attacked Village Headman of Lonpong village and shot him dead.

On 12-6-84, an Anchal Samity member of a village under Nampong Circle in Tirap District was killed by 3 unidentified miscreants suspected to be NSCN undergrounds.

(c) District Officers have been asked to make frequent tours of the villages on the border in order to reinforce confidence in the area. Steps have also been taken to strengthen the local intelligence machinery. Patrolling along the Burma border has been intensified.

Air services from Cuddapah and Thirupathi in Andhra Pradesh to New Delhi

2417. (SHRI K. RAMACHANDRA REDDY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are contemplating to start air service from Cuddapah and Thirupathi in Andhra Pradesh to New Delhi; and

(b) if so, the time by which the proposal will be taken up for implementation ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) No, Sir. Cuddapah and Thirupathi have, however, been connected with Hyderabad by Vayudoot services recently.

(b) Does not arise.

Discontinuation of Fuel Surcharge added to Air-fare

2418. SHRI DINESH SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether in view of the fall in the price of petroleum in the world market, the fuel surcharge added to air-fare will now be dispensed with ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : There has been no decrease in the price at which the aviation turbine fuel is available in the country. The question, therefore, of dispensing with the fuel surcharge as a component of the fares of Indian Airlines does not arise.

Introduction of 'Family Panjika'

2419. SHRI A.C. DAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) how many States have so far introduced the 'Family Panjika' recommended by the Committee on the Welfare of Scheduled Castes and Scheduled Tribes; and

(b) by what time the remaining States are likely to introduce the 'Family Panjika' ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) and (b). An identity-cum-monitoring card known as 'Vikas Patrika' was introduced by the Department of Rural Development in the Ministry of Agriculture and Rural Development for the Integrated Rural Development Programme for adoption by all State Governments. A large number of States have either introduced the Vikas Patrika or they are working out the modalities for introducing it.

[Translation]

Electronics Testing and Development Centre at Indore

2420. SHRI MAHENDRA SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether proposal sent by Madhya Pradesh Government to set up Electronics Testing and Development Centre at Indore to provide testing facilities for Electronics Industries to be set up in small scale sector in the State is pending with Union Government and if so, since when and the time by which decision will be taken thereon; and

(b) whether applications for the proposed small scale units for the Electronics